

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

107(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2019.**

**NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

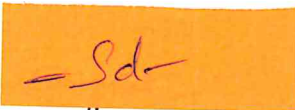
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Pankaj Bhagat, Mr. Sadre Alam, Advocates for the
Petitioner
None for the Respondent

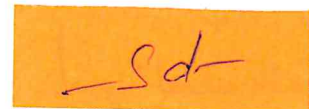
ORDER

List this case along with connected matter CP 100/2016. Ld. counsel for
the petitioner wishes to file a convenience compliance. Let the same be done.

To come up on 17th December, 2019.

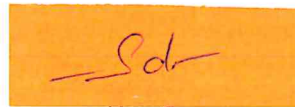


**(L.N. Gupta)
Member (T)**

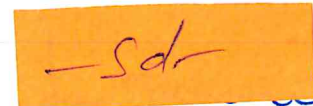


**(Ina Malhotra)
Member (J)**

At this stage, Mr. Mannsumyer Singh has appeared and has been apprised
of the aforesaid order.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**